## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 150/(MAH)/2017 M.A. No. 271/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

NAME OF THE PARTIES: Mr. Manish Majitha & Anr

V/s

India Farmers Pvt.Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Dr. Drepti Adv. fro Justinitush.

2. Dechsha Penintush

Souri

3. Counsel Mr.

| Land Tamboly | | | He rian and

| Counsel Mr. | Cou

At the request of the Learned Representative of the Applicant of MA 271, matter is adjourned to 23<sup>rd</sup> August, 2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 16.08.2017

Sd/-

M.K. SHRAWAT
Member (Judicial)

(No poper)